

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P. 115/(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: Shashwati Realty Private Limited

Section: 66 (1) of Companies Act, 2013

ORDER

Adv. Avinash R. Khanolkar a/w Adv. Surekha Yadav appeared for the Petitioner. Counsel appearing for the Petitioner seeks time to file an additional affidavit. Time granted. Let the same be filed well before the next date of hearing. List the matter on **24.06.2024** for hearing.

SD/-

ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-

KULDIP KUMAR KAREER
Member (Judicial)